

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT NO. IV,
NEW DELHI**

**ITEM No. 105
IB-237/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Kone Elevator India Pvt. Ltd.	...	Applicant
Vs		
Three C Facility Management Pvt. Ltd.	...	Respondent

Order delivered on 30.01.2020

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

**MR. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant	:	Mr. Mohd. Irshad, Adv.
For the Respondent	:	

ORDER

Learned counsel for the petitioner is directed to file the ledger account. List on 04.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh